

**ORISSA HIGH COURT****FILING REPORT AS ON :29/05/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	BLAPL/0003599/2020	SAMBHU PRASAD PRADHAN VS STATE OF ODISHA	H.S.MISHRA VS	BOLANGIR TOWN /92 /2020 () //
2	BLAPL/0003600/2020	BHAGAT PUJARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /130 /2018 () //
3	BLAPL/0003601/2020	SUNIL KUMAR MAJHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	CHANDAKA P.S. /41 /2020 () //
4	BLAPL/0003602/2020	DAKTAR @ TAPAN BEHERA VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	KHANTAPADA /96 /2020 () //
5	BLAPL/0003603/2020	SAMBHU MEHER VS STATE OF ODISHA	JAYADEBA BEHERA VS	BELPARA /199 /2017 () //
6	BLAPL/0003604/2020	LITU @ DEBIPRASAD DAS VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	MARSHAGHAI /68 /2020 () //
7	BLAPL/0003605/2020	SK.SAGBA @ RAY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	SPL.TASK FORCE /06 /2020 () //
8	BLAPL/0003606/2020	MOSES BARDHAN VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	PADMAPUR /10 /2020 () //
9	BLAPL/0003607/2020	KAILASH PRADHAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KONARK /49 /2020 () //
10	BLAPL/0003608/2020	RAKESH DAS VS STATE OF ODISHA	G.N.MISHRA VS	M.V.79 /19 /2020 () //
11	BLAPL/0003609/2020	SWADHIN MANDANGI VS STATE OF ODISHA	D.P.JENA VS	RAYAGADA TOWN /186 /2019 () //

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12	BLAPL/0003610/2020	MAHESH DIGAL VS UNION OF INDIA	SURAJ MOHANTY VS	/ /0 () //
13	BLAPL/0003611/2020	LAMBU ALLIAS NARAYAN TARENI VS STATE OF ODISHA	N.N.MOHAPATRA VS	SURADA /69 /2017 () //
14	BLAPL/0003612/2020	JIBAN JYOTI PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /47 /2020 () //
15	BLAPL/0003613/2020	SANTOSH SETHI VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	CHATRAPUR /131 /2017 () //
16	BLAPL/0003614/2020	SUPRA BHOI VS STATE OF ODISHA	JAGABANDHU SAHU VS	LOISINGHA(BOLANGIR) /76 /2020 () //
17	BLAPL/0003615/2020	ABHIRAM DASH VS STATE OF ODISHA	GOIPAL KRUSHNA MOHANTY VS	TOMANDO /105 /2017 () //
18	BLAPL/0003616/2020	MADHAB JENA @ SILU JENA VS STATE OF ODISHA	DEBA KUMAR RATH VS	KHANDAPARA /71 /2017 () //
19	BLAPL/0003617/2020	SATYA TURUK @ MUNA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KAKIRIGUMMA /47 /2015 () //
20	BLAPL/0003618/2020	TEJABANTA PODHA @ GHASIA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	JHARBANDH /107 /2019 () //
21	BLAPL/0003619/2020	AZAD VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	/ /0 () //
22	BLAPL/0003620/2020	BISWANATH PIDIKA @ ISHI VS STATE OF ODISHA	J.K.KHUNTIA VS	BANDHUGOAN /32 /2020 () //
23	BLAPL/0003621/2020	SUDARSAN MOHANTY	PRADEEP KUMAR MOHAPATRA	BARGARH /94 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0003622/2020	SUNIL KUMAR SAHU	PRADEEP KUMAR MOHAPATRA	ANGUL TOWN /280 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0003623/2020	MANOJ KUMAR KHATUA	ARIJEET MISHRA	MANCHESWAR P.S. /541 /2017
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0003624/2020	BASANTI SWAIN @ BULI	ROHIT MAHATO	MARSHAGHAI /207 /2018
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0003625/2020	BHIMA PANGI @ MOHURIA	ARIJEET MISHRA	BOIPARIGUDA /22 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0003626/2020	DEBA @ DEBENDRA DAS	A.PATNAIK	BAISINGA /250 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0003627/2020	GOURA @ GOURI NAIK	JITENDRA SAMANTARAY	JAGANNATHA PRASAD /43 /2018
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0003628/2020	SANTOSH KUMAR PRADHAN	B.B.ROUTRAY	S.P.(CID-CRL),CUTTACK /17 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0003629/2020	PRASANNA SAHU	B.B.ROUTRAY	INDUASTRIAL,NISA /02 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0003630/2020	BALAKRUSHNA DIGAL	AMULYA RATNA PANDA	KHAJURIPADA /47 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0003631/2020	TANGUDU TIRUMALA RAO @ T.TIRUMALA	SAWATHI MOHAPATRA	/28 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0003632/2020	SUKADEB MALLIK	SURENDRA KUMAR BISWAL	/29 /2020
		VS	VS	()

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35	BLAPL/0003633/2020	STATE OF ODISHA UMAKANTA MEHER VS	PRASANTA KUMAR ROUTRAY VS	// barpalli /67 /2020 ()
36	BLAPL/0003634/2020	STATE OF ODISHA PRAKASH PAIKRAY @ PAKEI VS	BISWARANJAN MAHARATHA VS	// KANAS /21 /2020 ()
37	CMP/0000371/2020	STATE OF ODISHA ANJUSHREE SWAIN VS	M/S.MAHESWAR MOHANTY VS	// // ()
38	CMP/0000372/2020	PRAVATNALINI DAS SOVABATI NAYAK VS	M/S.MAHESWAR MOHANTY VS	// // ()
39	CMP/0000373/2020	DUSASAN MAHALA ARJUN CHARAN DAS VS	M/S.SATRUGHNA DASH VS	// // ()
40	CONTC/0001688/2020	STATE OF ODISHA HEMALATA DEVI VS	ADV VS	// // ()
41	CONTC/0001689/2020	ASWINI KUMAR MISHRA MANAGING COMMITTEE OF SARASWATI SHISHU VS	ADV VS	// // ()
42	CONTC/0001690/2020	DISTRICT EDUCATION OFFICER, CUTTACK SUNIL KUMAR MOHANTA VS	B.N.PARIDA VS	// // ()
43	CONTC/0001691/2020	SANDEEP TRIPATHI COUNCIL FOR TRIBAL AND RURAL DEVELOPMENT (SHRD) VS	ADV VS	// // ()
44	CONTC/0001692/2020	RAM PRASAD MEENA KRUSHNA CHANDRA DAS VS	ADV VS	// // ()
45	CONTC/0001693/2020	NIRANJAN BEHERA PRAMOD KISHORE SARANGI VS	ADV VS	// // ()
		BIBHU PRASAD SARANGI		//

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46	CONTC/0001694/2020	MD.MOZAMIL KHAN VS ASIT KUMAR TRIPATHY	ADV VS	// 0 //
47	CONTC/0001695/2020	ASTARANGA SANSKRIT MAHAVIDYALAYA VS RAJALAXMI NAYAK	ADV VS	// 0 //
48	CONTC/0001696/2020	MENAKA SINGH VS ABHAY	ADV VS	// 0 //
49	CONTC/0001697/2020	DAMU BHATRA VS BISHNUPADA SETHY	ADV VS	// 0 //
50	CONTC/0001698/2020	BIJAYA KETAN SAHANI VS THE DIRECTOR OF AGRICULTURE AND FOOD PRODUCTION GOVT. OF ODISHA	M/S.RABINDRANATH SENAPATI VS	// 0 //
51	CONTC/0001699/2020	PRADIP KUMAR SARAF VS CHITHRA ARUMUGAM	ADV VS	// 0 //
52	CONTC/0001700/2020	MANOJ KUMAR MAHAKUD VS CHITHRA ARUMUGAM	ADV VS	// 0 //
53	CONTC/0001701/2020	TARANISEN GIRI VS CHITHRA ARUMUGAM	ADV VS	// 0 //
54	CONTC/0001702/2020	BAMADEV SAHOO VS CHITHRA ARUMUGAM	ADV VS	// 0 //
55	CONTC/0001703/2020	PRAMOD KUMAR THAKUR VS CHITHRA ARUMUGAM	ADV VS	// 0 //
56	CONTR/0000037/2020	PRADEEP BEHERA VS MITRABHANU MOHAPATRA	B.N.PARIDA VS	//0 0 //
57	CRLA/0000316/2020	DORA MAHAKUD	ARIJEET MISHRA	JASHIPUR /70 /2018

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		VS	VS	()
		STATE OF ODISHA		//
58	CRLMC/0001051/2020	PRASANTA KU.SWAIN	H.N.TRIPATHY	CHOUDWAR /129 /2016
		VS	VS	()
		STATE OF ODISHA		//
59	CRLMC/0001052/2020	PADMANAVA BHUKTA	SUNIL KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
60	CRLMC/0001053/2020	RASHMI RANJAN SAMANTARAY	B.B.SWAIN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
61	CRLMP/0000553/2020	MADHUSMITA SINGH	SUSAMPAD HOTA	TALABANIA /75 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	CRLMP/0000554/2020	MANARAMA SAHU	SAROJ KUMAR PADHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
63	CRLMP/0000555/2020	JYOTSNA RANI BEHERA	RAMAKANTA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
64	CRLMP/0000556/2020	DEBABRATA KANTHA	BIKRAM CHANDRA GHADEI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
65	CRLMP/0000557/2020	BHANJAN MOHANTY	ASHOK KUMAR SARANGI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
66	CRLREV/0000285/2020	BRAJA SUNDAR NANDA	ANANGA KUMAR OTTA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
67	CRLREV/0000286/2020	THE MAYURBHANJA CENTRAL CO-OPERATIVE BANK LTD BHOJIPADA BRANCH	ANANGA KUMAR OTTA	/ /0
		VS	VS	()
		SATYABRATA PANDA		//
68	FAO/0000534/2020	M/S.NEW INDIA ASSURANCE COMPANY LTD BIVASH CHANDRA SINGH		/ /
		VS	VS	()

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69	FAO/0000535/2020	SUBASH BEHERA T.SANTOSHI REDDY VS UNION OF INDIA	AJIT KUMAR ROUT VS	// // 0 //
70	FAO/0000536/2020	UNION OF INDIA VS RAMA DAS	JAYANTA KUMAR BAL VS	// 0 //
71	FAO/0000537/2020	SATYAPRIYA MISHRA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
72	MACA/0000384/2020	THE BRANCH MANAGER, THE NEW INDIA ASSURANCE CO. LTD. VS PANKAJINI DASH	<del>SURINACHITRA</del> VS	// 0 //
73	MATA/0000063/2020	BISHNU DAS VS BANITA DAS@MOHAPATRA	J.K.MISHRA 2 VS	// 0 //
74	RSA/0000145/2020	SUDHAKAR MALLIK VS KOILI DEI	DULLIP KUMAR PRADHAN VS	// 0 //
75	WA/0000284/2020	STATE OFR ODISHA VS ABHAYA KUMAR SAHOO	SR.STANDING COUNSEL VS	// 0 //
76	WA/0000285/2020	STATE OF ODISHA VS NABAKISHORE NAYAK	ST.STANDING COUNSEL(S AND ME) VS	// 0 //
77	WA/0000286/2020	STATE OF ORISSA VS NARAYAN CH.DASH	SR.S.C. (S AND ME) VS	// 0 //
78	WA/0000287/2020	STATE OF ORISSA VS ASHOK KUMAR BHOI	ADV VS	// 0 //
79	WA/0000288/2020	STATE OF ODISHA VS GOURANGA CHARAN SWAIN	SR.STANDING COUNSEL (S AMD ME) VS	// 0 //

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80	WP(C)/0013111/2020	BIMAL MAJHI VS STATE OF ODISHA	SANKAR PRASAD PANI VS	// 0 //
81	WP(C)/0013112/2020	ANITA SAHOO VS THE STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
82	WP(C)/0013113/2020	BHOLANATH DASH VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
83	WP(C)/0013114/2020	RAJANIKANTA ROUT VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
84	WP(C)/0013115/2020	PRASANTA KUMAR KHATUA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
85	WP(C)/0013116/2020	SANTILATA SAHOO VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
86	WP(C)/0013117/2020	GANGADHAR BEHERA VS THE SECRETARY AND COMMISSIONER, REVENUE DEPT.	M/S. A.K.MOHANTY VS	// 0 //
87	WP(C)/0013118/2020	JAGABANDHU PATRA VS ODISHA PUBLIC SERVICE COMMISSION	B.N.PARIDA VS	// 0 //
88	WP(C)/0013119/2020	SRIKANTA NATH VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
89	WP(C)/0013120/2020	NIMAKANTA ROUT RAY VS STATE OF ODISHA	RANJIT KESHARI SAMAL VS	// 0 //
90	WP(C)/0013121/2020	KULAMANI MISHRA VS STATE OF ORISSA	KRUSHNA CH.DASH VS	// 0 //
91	WP(C)/0013122/2020	SMARANIKA ROUT	SAMEER KUMAR DAS	//



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		VS	VS	0
		CENTRAL ELECTRICITY SUPPLY UTILITY OF ODISHA		//
92	WP(C)/0013123/2020	SURENDRA MOHARANA	RANJIT KESHARI SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0013124/2020	JAYKRUSHNA BEHERA	BIJAYA KUMAR PATTANAIAK	//
		VS	VS	0
		REGISTRAR, COOPERATIVE SOCIETIES		//
94	WP(C)/0013125/2020	BANABIHARI SAMAL	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		CENTRAL ELECTRICITY SUPPLY UTILITY OF ODISHA (CESU)		//
95	WP(C)/0013126/2020	BUDHANATH SWAIN	RANJIT KESHARI SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0013127/2020	SAMEER KUMAR SAHU	SRIKAR KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0013128/2020	SUBRAT MISHRA	MANORANJAN MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
98	WP(C)/0013129/2020	SIBANI DAS	RANJIT KESHARI SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0013130/2020	JHADESWAR @ JHARESWAR BERA	MANORANJAN MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
100	WP(C)/0013131/2020	OM PRAKASH SWAIN	MANORANJAN MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
101	WP(C)/0013132/2020	ASHOK KUMAR JEE	MANORANJAN MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
102	WP(C)/0013133/2020	PANKAJ KUMAR PRADHAN	RANJIT KESHARI SAMAL	//
		VS	VS	0

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103	WP(C)/0013134/2020	STATE OF ODISHA PRAVAT KISHORE MOHAPATRA VS	MANORANJAN MISHRA VS	// // 0
104	WP(C)/0013135/2020	STATE OF ORISSA KIRTISWAR PARIDA VS	MANORANJAN MISHRA VS	// // 0
105	WP(C)/0013136/2020	STATE OF ORISSA ANANDA BARMAN VS	MANORANJAN MISHRA VS	// // 0
106	WP(C)/0013137/2020	STATE OF ORISSA NIKHILA ODISHA ANGANWADI KARMI SANGSHIKHAKARZURAO COMMITTEE VS	MANORANJAN MISHRA VS	// // 0
107	WP(C)/0013138/2020	STATE OF ODISHA BIBHISAN DAS VS	MANORANJAN MISHRA VS	// // 0
108	WP(C)/0013139/2020	STATE OF ORISSA PADMABATI JENA VS	MANORANJAN MISHRA VS	// // 0
109	WP(C)/0013140/2020	STATE OF ORISSA KRUTIBASH SAHU VS	MANORANJAN MISHRA VS	// // 0
110	WP(C)/0013141/2020	STATE OF ORISSA SUKADEV MANDAL VS	MANORANJAN MISHRA VS	// // 0
111	WP(C)/0013142/2020	STATE OF ORISSA LAXMIPRIYA MALLICK VS	SUBRAT PANDA VS	// // 0
112	WP(C)/0013143/2020	BUDHI BAMAN MALLICK LELIN DAS VS	MANORANJAN MISHRA VS	// // 0
113	WP(C)/0013144/2020	STATE OF ORISSA ALOK KUMAR KHAMARI VS STATE OF ORISSA	MANORANJAN MISHRA VS	// // 0 //

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114	WP(C)/0013145/2020	RITA MISTRI VS STATE OF ORISSA	MANORANJAN MISHRA VS	// 0 //
115	WP(C)/0013146/2020	MOHAN @ MOHAN KUMAR PRADHAN VS STATE OF ORISSA	MANORANJAN MISHRA VS	// 0 //
116	WP(C)/0013147/2020	SUBHASISH ROY VS STATE OF ODISHA	M/S. SUDHANSHU SEKHAR SWAIN VS	// 0 //
117	WP(C)/0013148/2020	SUSAMA ROUL VS STATE OF ORISSA	MANORANJAN MISHRA VS	// 0 //
118	WP(C)/0013149/2020	AJIT KUMAR DUTTA VS STATE OF ORISSA	MANORANJAN MISHRA VS	// 0 //
119	WP(C)/0013150/2020	SUBHASISH ROY VS STATE OF ODISHA	M/S. SUDHANSHU SEKHAR SWAIN VS	// 0 //
120	WP(C)/0013151/2020	BASANTA GIRI VS STATE OF ORISSA	MANORANJAN MISHRA VS	// 0 //
121	WP(C)/0013152/2020	DEBASIS PARIDA VS STATE OF ORISSA	MANORANJAN MISHRA VS	// 0 //
122	WP(C)/0013153/2020	GOBINDA SAHOO VS STATE OF ORISSA	MANORANJAN MISHRA VS	// 0 //
123	WP(C)/0013154/2020	DINESH MANDAL VS STATE OF ORISSA	MANORANJAN MISHRA VS	// 0 //
124	WP(C)/0013155/2020	RUPESH KUMAR MAHARANA VS UCO BANK	SUSANTA KUMAR NATH VS	// 0 //
125	WP(C)/0013156/2020	SUBRAT MISHRA	MANORANJAN MISHRA	//

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		VS	VS	0
		STATE OF ORISSA		//
126	WP(C)/0013157/2020	SAROJ KUMAR PRADHAN	MANORANJAN MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
127	WP(C)/0013158/2020	KALIPADA MAITY	MANORANJAN MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
128	WP(C)/0013159/2020	ISWAR CHANDRA PRADHAN	DHULIRAM PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0013160/2020	GOURA CHANDRA HAZRA	MANORANJAN MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
130	WP(C)/0013161/2020	JAYANTI BHANJA DEO @ SAMANTARAY	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ORISSA		//
131	WP(C)/0013162/2020	MINAKSHI PRADHAN	AMAR KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0013163/2020	CHATURBHUJA RAUL	DHULIRAM PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0013164/2020	SIMANCHALA SAHU	AMAR KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0013165/2020	SUNIT KUMAR TRIPATHY	DHULIRAM PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0013166/2020	SUJIT KUMAR BEHERA	M.R.PADHI	//
		VS	VS	0
		STATE OF ORISSA		//
136	WP(C)/0013167/2020	BASANTA KUMAR BISWAL	PRASANTA KUMAR JENA	//
		VS	VS	0

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137	WP(C)/0013168/2020	STATE OF ODISHA M/S. B.V.ENTERPRISES VS	SUMIT LAL VS	// // 0
138	WP(C)/0013169/2020	JOINT COMMISSIONER OF SALES TAX, GANJAM CIRCLE K.KANTAMA REDDY @ DALLI KANTAMA REDDY VS	M/S. DEBENDRA DHAR VS	// // 0
139	WP(C)/0013170/2020	STATE OF ODISHA SMRUTI RANJAN SAMANTRAY VS	AUROVINDA MOHANTY VS	// // 0
140	WP(C)/0013171/2020	STATE OF ODISHA BHARATA BEHERA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
141	WP(C)/0013172/2020	STATE OF ODISHA KABITA SAHU VS	M/S. DEBENDRA DHAR VS	// // 0
142	WP(C)/0013173/2020	STATE OF ODISHA BIJAYA KUMAR PRADHAN VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
143	WP(C)/0013174/2020	STATE OF ODISHA PABITRA MOHAN PRADHAN VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
144	WP(C)/0013175/2020	DEPUTY DIRECTOR OF HORTICULTURE, PURI RANGE BHAGIRATHI SAMAL VS	DHULIRAM PATTNAIK VS	// // 0
145	WP(C)/0013176/2020	STATE OF ODISHA PRAFULLA KUMAR DAS VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
146	WP(C)/0013177/2020	STATE OF ODISHA RAJ KISHORE SAHOO VS	BISWABIHARI MOHANTY VS	// // 0
147	WP(C)/0013178/2020	STATE OF ODISHA BIBHUTI BHUSAN MISHRA VS	DHULIRAM PATTNAIK VS	// // 0
		STATE OF ODISHA		//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
148	WP(C)/0013179/2020	THE MANAGEMENT OF VISA STEEL LTD. VS THE PRESIDING OFFICER, LABOUR COURT	SANJAY KUMAR MISHRA VS	// 0
149	WP(C)/0013180/2020	BIRANCHI NARAYAN DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0
150	WP(C)/0013181/2020	DILESWAR MISHRA VS STATE OF ODISHA	DHULIRAM PATTNAIK VS	// 0
151	WP(C)/0013182/2020	TAPAN KUMAR LENKA VS CHAIRMAN, PARADEEP PORT TRUST	GANESH PRASAD MOHANTY VS	// 0
152	WP(C)/0013183/2020	MADHUSUDAN MISHRA VS STATE OF ODISHA	DHULIRAM PATTNAIK VS	// 0
153	WP(C)/0013184/2020	PURNA CHANDRA KAR VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0
154	WP(C)/0013185/2020	RABINARAYAN DAS VS STATE OF ODISHA	DHULIRAM PATTNAIK VS	// 0
155	WP(C)/0013186/2020	UMAKANTA MISHRA VS STATE OF ODISHA	RAMESH CHANDRA MIHSRA VS	// 0
156	WP(C)/0013187/2020	DULLAVA CHANDRA ROUT VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0
157	WP(C)/0013188/2020	HARMOHAN MISHRA VS STATE OF ODISHA	DHULIRAM PATTNAIK VS	// 0
158	WP(C)/0013189/2020	M/S TRINATH CONSTRUCTION VS STATE OF ODISHA	PRABODHA CH.NAYAK VS	// 0
159	WP(C)/0013190/2020	PRASANNA KUMAR BISOI	PRABODHA CH.NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
160	WP(C)/0013191/2020	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
		DEBABRATA RAY		//
161	WP(C)/0013192/2020	BHANUMATI BAMANA	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0013193/2020	SUNARAM MJURMU	SRIKANTA KUMAR NATH	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0013194/2020	DEBENDRA KUMAR NAYAK	PRASHANTA KUMAR DAS	//
		VS	VS	0
		THE DIRECTOR, HIGHER EDUCATION, BBSR		//
164	WP(C)/0013195/2020	JANARDAN DASH	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0013196/2020	AJIT KUMAR PRADHAN	H.M.DHAL	//
		VS	VS	0
		NATIONAL THERMAL POWER CORPORATION LTD		//
166	WP(C)/0013197/2020	RANJIT KUMAR NAYAK	SIDHESWAR MALLIK	//
		VS	VS	0
		FOOD CORPORATION OF INDIA		//
167	WP(C)/0013198/2020	PYARI MOHAN JENA	PRAVAT RANJAN SUTAR	//
		VS	VS	0
		COLLECTOR, PURI		//
168	WP(C)/0013199/2020	KAMADEV JENA	RABINDRANATH SENAPATI	//
		VS	VS	0
		THE STATE OF ODISHA		//
169	WP(C)/0013200/2020	SRI SRI RADHA MADHAB JEW THAKUR BIJE BHANUSANKAR TRIPATHY		//
		VS	VS	0
		ENDOWMENT COMMISSIONER, ODISHA		//
170	WP(C)/0013201/2020	ANAM JENA	RABINDRANATH SENAPATI	//
		VS	VS	0

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171	WP(C)/0013202/2020	THE COMMISSIONER-CUM-SECRETARY, PANCHAYAT RAJ DEPT. SUBHRANSU MOHANTY VS	ASUTOSH SAHOO VS	// // 0
172	WP(C)/0013203/2020	SNIGDHA PATNAIK @ MOHANTY KEDARNATH SARANGI VS	AMIYA KUMAR MOHANTY(A) VS	// // 0
173	WP(C)/0013204/2020	CENTRAL ELECTRICITY SUPPLY UTILITY OF ORISSA (CESU) JAGABANDHU MALLICK VS	A.K.BARAL VS	// // 0
174	WP(C)/0013205/2020	STATE OF ODISHA DEEPEN KUMAR SAHOO VS	SUKANTA KUMAR DALAI VS	// // 0
175	WP(C)/0013206/2020	STATE OF ORISSA MALI SAHU VS	SUKANTA KUMAR DALAI VS	// // 0
176	WP(C)/0013207/2020	UNION OF INDIA UPENDRA PRASAD MAHALA VS	NIRANJAN LENKA VS	// // 0
177	WP(C)/0013208/2020	STATE BANK OF INDIA MOHAN KUMAR NAYAK VS	DIGAMBARA MISHRA VS	// // 0
178	WP(C)/0013209/2020	STATE OF ODISHA MINAKSHI PRADHAN VS	AMAR KUMAR MOHANTY VS	// // 0
179	WP(C)/0013210/2020	STATE OF ODISHA MINAKSHI PRADHAN VS	AMAR KUMAR MOHANTY VS	// // 0
180	WP(C)/0013211/2020	STATE OF ODISHA RENUKA MALLICK VS	SUVASHISH PATTANAIAK VS	// // 0
181	WP(C)/0013212/2020	STATE OF ODISHA RABINDRA NATH NAYAK VS	NITISH KUMAR MISHRA VS	// // 0
		STATE OF ODISHA		//



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182	WP(C)/0013213/2020	RAKESH KUMAR GUPTA VS STATE OF ODISHA	P.K.MISHRA VS	// 0 //
183	WP(C)/0013214/2020	MAMINA DAI VS BRANCH MANAGER,INDIAN OVERSEAS BANK	ANANDI BISWAL VS	// 0 //
184	WP(C)/0013215/2020	RANJAN PATTNAIK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
185	WP(C)/0013216/2020	HRUDANANDA SAMAL VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
186	WP(C)/0013217/2020	BIDHU BHUSAN MOHANTY VS STATE OF ODISHA	H.N.MOHAPATRA VS	// 0 //
187	WP(C)/0013218/2020	DIBYAKANTA PANIGRAHI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
188	WP(C)/0013219/2020	IPSIT DASH VS MEMBER,BOARD OF REVENUE	N.K.SAHU VS	// 0 //
189	WP(C)/0013220/2020	BIBHUDATTA PATTANAYAK VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// 0 //
190	WP(C)/0013221/2020	ARATI NAYAK VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //
191	WP(C)/0013222/2020	DEBADUTTA PADHI VS UNION OF INDIA	J.K.MISHRA (2) VS	// 0 //
192	ABLAPL/0005868/2020	ABHIMANYU MAHAKUDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /50 /2020 0 //
193	ABLAPL/0005869/2020	BASANTA KUMAR NAYAK	SATYANARAYAN MISHRA	BHADRAK RURAL /512 /2016

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
194	ABLAPL/0005870/2020	SANTOSH KUMAR SETHY	S.K.MOHANTY	DHARAKOT PS /167 /2019
		VS	VS	()
		STATE OF ODISHA		//
195	ABLAPL/0005871/2020	BABULA ROUL	B.SINGH	/23 /2020
		VS	VS	()
		STATE OF ODISHA		//
196	ABLAPL/0005872/2020	KALIA SWAIN	B.K.GHADEI	ABHAYACHANDPUR /42 /2019
		VS	VS	()
		STATE OF ODISHA		//
197	ABLAPL/0005873/2020	ANADI CHAND	PRADEEPTA KUMAR SWAIN	BARAMBA /117 /2020
		VS	VS	()
		STATE OF ODISHA		//
198	ABLAPL/0005874/2020	JITU HARIJAN	SURYAKANTA DWIBEDI	PAPADAHANDI /59 /2020
		VS	VS	()
		STATE OF ODISHA		//
199	ABLAPL/0005875/2020	SARAT SUNDARA	GOPINATH MISHRA	KHURDA SADAR /5 /2009
		VS	VS	()
		STATE OF ODISHA		//
200	ABLAPL/0005876/2020	GANANATH JENA	AMULYA RATNA PANDA	BINJHARPUR /141 /2020
		VS	VS	()
		STATE OF ODISHA		//
201	ABLAPL/0005877/2020	CHHATISH @ CHHATIS MUNDA	A.K.SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
202	ABLAPL/0005878/2020	RAMACHANDRA BEHERA	A.K.SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
203	ABLAPL/0005879/2020	UMAKANTA SAHOO	PRASANNA KUMAR MISHRA	TUMUSINGA /1 /2020
		VS	VS	()
		STATE OF ODISHA		//
204	ABLAPL/0005880/2020	BHAGIRATHI JANI	JAYADEBA BEHERA	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	ABLAPL/0005881/2020	STATE OF ODISHA BINAYAK BEHERA VS	KRUSHNA CH.DASH VS	// / /0 ()
206	ABLAPL/0005882/2020	STATE OF ODISHA BHOLA MALLIK @ SURESH MALLIK VS	DEEPAK KU. SAHOO VS	// NIKIRAI /53 /2020 ()
207	ABLAPL/0005883/2020	STATE OF ODISHA ABHIMANYU HATI VS	AMLAN SHAKTI PAUL VS	// JANKIA P.S. /101 /2020 ()
208	ABLAPL/0005884/2020	STATE OF ODISHA SOUMYA RANJAN SENAPATI VS	B.S.DASPARIDA VS	// NANDIPADA /51 /2020 ()
209	ABLAPL/0005885/2020	STATE OF ODISHA PENGA @ ABDUL GHALI KHAN VS	B.S.DASPARIDA VS	// COLLIERY /18 /2020 ()
210	ABLAPL/0005886/2020	STATE OF ODISHA SK.SAMAT BUX @ SAMAD VS	KASHINATH PATTNAIK VS	// DARGHA BAZAR /40 /2020 ()
211	ABLAPL/0005887/2020	STATE OF ODISHA SAIKH GAFUR VS	AMLAN SHAKTI PAUL VS	// JANKIA P.S. /101 /2020 ()
212	ABLAPL/0005888/2020	STATE OF ODISHA ANKIT PANDIT VS	AJIT KUMAR ROUT VS	// JHARSUGUDA /342 /2020 ()
213	ABLAPL/0005889/2020	STATE OF ODISHA SABITRI SAHU VS	AJIT KUMAR ROUT VS	// N.T.P.C. /80 /2020 ()
214	ABLAPL/0005890/2020	STATE OF ODISHA KESHAB CHANDRA OJHA VS	P.K.ROUT VS	// SALIPUR /69 /2020 ()
215	ABLAPL/0005891/2020	STATE OF ODISHA GANESWAR DAS @ CHAGALA VS STATE OF ODISHA	ROHIT MAHATO VS	// MARSHAGHAI /126 /2020 () //

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216	ABLAPL/0005892/2020	SUBRAT NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	DARINGBADI /39 /2020 () //
217	ABLAPL/0005893/2020	HRUSIKESH DAS @ GUNIA VS STATE OF ODISHA	P.K.BEHERA VS	PATKURA /65 /2019 () //
218	ABLAPL/0005894/2020	PRADIP MALIK VS STATE OF ODISHA	P.K.BEHERA VS	KENDRAPARA /92 /2020 () //
219	ABLAPL/0005895/2020	ALOK @ ALOK KUMAR MAHALI VS STATE OF ODISHA	P.K.BEHERA VS	PATKURA /97 /2020 () //
220	ABLAPL/0005896/2020	BIMAL LOCHAN PATASANI VS STATE OF ODISHA	R.ACHARY VS	KHANDAGIRI P.S. /265 /2020 () //
221	ABLAPL/0005897/2020	BHARATILATA KAR VS STATE OF ODISHA	SARAT KUMAR ACHARYA VS	MAHILA P.S. BUXIBAZAR /47 /2019 () //
222	ABLAPL/0005898/2020	CHATIA @ RUDRABHANU NARENDRA SINGHRASHMIKANTA MAHALIK VS STATE OF ODISHA	SARAT KUMAR JENA VS	JANKIA P.S. /106 /2020 () //
223	ABLAPL/0005899/2020	RAKESH KUMAR SAMAL VS STATE OF ODISHA	P.K.SAMANTRAY VS	CHANDRASEKHARPUR /164 /2020 () //
224	ABLAPL/0005900/2020	SUDHANSHU SEKHAR SAHU @ SUDHANSU SAHAI VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH SADAR /138 /2020 () //
225	ABLAPL/0005901/2020	NALU SURA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /103 /2020 () //
226	ABLAPL/0005902/2020	MD.SADDAM VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH SADAR /77 /2020 () //
227	ABLAPL/0005903/2020	BINOD BIHARI BEHERA	BIBHU PRASAD MOHANTY	N.T.P.C. /77 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
228	ABLAPL/0005904/2020	SAMIM @ HABIB KHAN	S.LOKESH KUMAR	MANGALA BAG /115 /2020
		VS	VS	()
		STATE OF ODISHA		//
229	ABLAPL/0005905/2020	MANORANJAN BISWAL	SUSANTA KUMAR BARAL	PATTAMUNDAI /260 /2018
		VS	VS	()
		STATE OF ODISHA		//
230	ABLAPL/0005906/2020	KEDAR KUMAR MOHANTY	AMULYA RATNA PANDA	JAJPUR SADAR /40 /2020
		VS	VS	()
		STATE OF ODISHA		//
231	ABLAPL/0005907/2020	MADAN PARIDA @ MADAN MOHAN PARIDA	AMULYA RATNA PANDA	REMUNA /95 /2020
		VS	VS	()
		STATE OF ODISHA		//
232	ABLAPL/0005908/2020	CHANDRAKANT BEHERA @ KATHIA @ CHAN	BIBHUTI BHUSAN BEHERA	HINDOL /45 /2020
		VS	VS	()
		STATE OF ODISHA		//
233	ABLAPL/0005909/2020	KUBERA PATRA	BIBHUTI BHUSAN BEHERA	KANDHEIGOLE /80 /2020
		VS	VS	()
		STATE OF ODISHA		//
234	ABLAPL/0005910/2020	SANTANU KHUNTIA	NIRANJAN LENKA	SORO /489 /2019
		VS	VS	()
		STATE OF ODISHA		//
235	ABLAPL/0005911/2020	RAJA @ RADHAKANTA DAS @ BEHERA	SAROJ KUMAR PADHI	PIPLI /190 /2019
		VS	VS	()
		STATE OF ODISHA		//
236	ABLAPL/0005912/2020	JAGA @ JAGANNATH BEHERA	DURLLABHA RANJAN MISHRA	/68 /2020
		VS	VS	()
		STATE OF ODISHA		//
237	ABLAPL/0005913/2020	PRAHALAD BEHERA	RABI NARYAN BEHERA	RAGHUNATHPALI /307 /2018
		VS	VS	()
		STATE OF ODISHA		//
238	ABLAPL/0005914/2020	BINODINI PANDA @ SUNANDINI @ SUNANDI	LAMONARAYAN PATTNAIK	BEGUNIA P.S. /103 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	ABLAPL/0005915/2020	STATE OF ODISHA DEBASHISH ROUT VS	ATUL KUMAR MOHANTY VS	// KEONJHAR TOWN /109 /2020 ()
240	ABLAPL/0005916/2020	STATE OF ODISHA HADU JAL @ DEBARCHAN JAL VS	BIJAYA KUMAR RAGADA VS	// BHEDEN /87 /2020 ()
241	ABLAPL/0005917/2020	STATE OF ODISHA BHARAT KHATUA VS	L.BHUYAN VS	// RAMACHANDAPUR /61 /2020 ()
242	ABLAPL/0005918/2020	STATE OF ODISHA HAREKRISHNA BARIK VS	PARTHA SARATHI NAYAK VS	// BALIMI /47 /2020 ()
243	ABLAPL/0005919/2020	STATE OF ODISHA SUMIT KUMAR SAHOO @ GUDDU SAHOO VS	PARTHA SARATHI NAYAK VS	// THAKURGARH /184 /2020 ()
244	ABLAPL/0005920/2020	STATE OF ODISHA RAJ KUMAR SWAIN VS	SAMARENDRA MOHANTY VS	// RAGHUNATHPUR /66 /2020 ()
245	ABLAPL/0005921/2020	STATE OF ODISHA PAPU @ ASHISH KUMAR SAHOO VS	KARUNAKAR GAYA VS	// ASTARANGA /61 /2019 ()
246	ABLAPL/0005922/2020	STATE OF ODISHA GAURANGA JENA VS	S.K.BHANJADEO VS	// AIR FIELD P.S. /83 /2020 ()
247	ABLAPL/0005923/2020	STATE OF ODISHA KALANDI BARAL VS	DEBASIS TRIPATHY VS	// NIMAPADA /113 /2020 ()
248	ABLAPL/0005924/2020	STATE OF ODISHA PIRA SAHOO VS	KARUNAKAR GAYA VS	// ASTARANGA /61 /2019 ()
249	ABLAPL/0005925/2020	STATE OF ODISHA LIPAK KUMAR SWAIN VS STATE OF ODISHA	RABINDRA NATH PANDA VS	// BANKI /138 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	ABLAPL/0005926/2020	BIPLAB ROUT @ BIPLAB KUMAR ROUT VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	SORO /150 /2020 () //
251	ABLAPL/0005927/2020	PRABIR KUMAR ROUT VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	SORO /150 /2020 () //
252	ABLAPL/0005928/2020	GOPAL ROUT @ GOPAL KRUSHNA ROUT VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	SORO /150 /2020 () //
253	ABLAPL/0005929/2020	MADHUSUDAN ROUT VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	SORO /150 /2020 () //
254	ABLAPL/0005930/2020	KRUSHAN CHANDRA ROUT VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	SORO /150 /2020 () //
255	ABLAPL/0005931/2020	MADHUMITA DASH @ GUNU VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	TANGI /79 /2020 () //
256	ABLAPL/0005932/2020	BABUNA @ HEMANTA KU. PANDA VS STATE OF ODISHA	J.N.PANDA VS	KHANDAPARA /70 /2020 () //
257	ABLAPL/0005933/2020	MIRZA RAJA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BIDANASI /109 /2020 () //
258	ABLAPL/0005934/2020	NAKUL NAIK VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	ANDIRAKANCHA /35 /2018 () //
259	ABLAPL/0005935/2020	DAYA @ DAYANIDHI SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /94 /2020 () //
260	ABLAPL/0005936/2020	GOURIBALA BEHERA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	ODAGAON /44 /2018 () //
261	ABLAPL/0005937/2020	BIKASH ROUT	PANCHANAN PANIGRAHI	BHUBAN /57 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
262	ABLAPL/0005938/2020	TULIA @ TRILOCHAN MAHABHOI	MANAS CHAND	BAGHAMARI /52 /2020
		VS	VS	()
		STATE OF ODISHA		//
263	ABLAPL/0005939/2020	PRADEEP KUMAR PATEL @ PRADEEP @ PRADEEP	DEBIPRASAD BOSE	SUNDARGARH SADAR /111 /2020
		VS	VS	()
		STATE		//
264	ABLAPL/0005940/2020	MANJU SAHU	MANAS CHAND	BANAPUR P.S. /164 /2020
		VS	VS	()
		STATE OF ODISHA		//
265	ABLAPL/0005941/2020	BHAGABAN JANI	TUKUNA KU MISHRA	RAIGHAR /69 /2020
		VS	VS	()
		STATE OF ODISHA		//
266	ABLAPL/0005942/2020	GOUTAM BARAL	ROHIT RANJAN RAY	KHURDA SADAR /90 /2020
		VS	VS	()
		STATE OF ODISHA		//
267	ABLAPL/0005943/2020	TULIA @ TRILOCHAN MAHBHOI	MANAS CHAND	BAGHAMARI /51 /2020
		VS	VS	()
		STATE OF ODISHA		//
268	ABLAPL/0005944/2020	PRAKASH CHANDRA BEHERA	BANAMALI SAHOO	TALABANIA /45 /2020
		VS	VS	()
		STATE OF ODISHA		//
269	ABLAPL/0005945/2020	BABU @ RABINARAYAN MOHAPATRA	MANAS CHAND	KHURDA P.S. /236 /2018
		VS	VS	()
		STATE OF ODISHA		//
270	ABLAPL/0005946/2020	RAJ KIRAN SANTUKA	TANMAYA KUMAR MOHANTY	// /0
		VS	VS	()
		STATE OF ODISHA		//
271	ABLAPL/0005947/2020	SAJJAN KUMAR SANTUKA	TANMAYA KUMAR MOHANTY	// /0
		VS	VS	()
		STATE OF ODISHA		//
272	ABLAPL/0005948/2020	SUKUTA @ SANTOSH BEHERA	TANMAYA KUMAR MOHANTY	BALIANTA P.S. /68 /2020
		VS	VS	()



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
273	WPC(OAC)/0000172/2018	STATE OF ODISHA MANORANJAN NANDA VS	M/S.BISWABIHARI MOHANTY VS	// // ()
274	WPC(OAC)/0002930/2012	STATE OF ODISHA MANORANJAN NANDA VS STATE OF ODISHA	M/S.BISWA BIHARI MOHANTY VS	// // () //

# ORISSA HIGH COURT

MISC CASES FILED on :29/05/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	11/2020 OTAPL/7/2013	M/S.PENTAGON STEELP-MP	M/S.SANTOSH KU.MOHANTY
2	12/2020 OTAPL/36/2018	M/S.NALCO.-MP	M/S.S.C.MOHANTY
3	100/2020 CRLMP/557/2020	BHANJAN MOHANTY-MP	ASHOK KUMAR SARANGI
4	134/2020 WPC(OAC)/2930/2012	MANORANJAN NANDA-MP	M/S.BISWA BIHARI MOHANTY
5	135/2020 WPC(OAC)/2930/2012	MANORANJAN NANDA-MP	M/S.BISWA BIHARI MOHANTY
6	136/2020 WPC(OAC)/2930/2012	MANORANJAN NANDA-MP	M/S.BISWA BIHARI MOHANTY
7	137/2020 WPC(OAC)/2930/2012	MANORANJAN NANDA-MP	M/S.BISWA BIHARI MOHANTY
8	138/2020 WPC(OAC)/172/2018	MANORANJAN NANDA-MP	M/S.BISWABIHARI MOHANTY
9	155/2020 RPFAM/183/2019	ARINDAM BANERJEE-MP	M/S. SUVENDU SEKHAR MISHRA
10	259/2020 RSA/472/2015	BIDIKA RAMAKRISHNA-MP	M/S.SANJIB MOHANTY
11	353/2020 CRLREV/267/2018	RABINARAYAN SAHU-MP	M/S.PRAGNAYA NANDA PATTNAIK
12	354/2020 CRLREV/286/2020	THE MAYURBHANJA CENTRAL CO-OPERATIVE BANL LTD	<del>DIBAKRIPADA BHOWMICH-MP</del>
13	374/2020 CMP/371/2020	ANJUSHREE SWAIN-MP	M/S.MAHESWAR MOHANTY
14	375/2020 CMP/373/2020	ARJUN CHARAN DAS-MP	M/S.SATRUGHNA DASH
15	418/2020 FAO/325/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD	<del>PRISANTA KUMAR MAHALI</del>
16	419/2020 FAO/535/2020	T.SANTOSHI REDDY-MP	AJIT KUMAR ROUT
17	420/2020 FAO/535/2020	T.SANTOSHI REDDY-MP	AJIT KUMAR ROUT
18	421/2020 FAO/536/2020	UNION OF INDIA-MP	JAYANTA KUMAR BAL
19	422/2020 FAO/536/2020	UNION OF INDIA-MP	JAYANTA KUMAR BAL
20	450/2020 BLAPL/9435/2019	MITHUN MALLIK-MP	KSHIROD KUMAR ROUT
21	451/2020 BLAPL/2105/2020	AJAY @ MANGARAJ GANDA-MP	SUDESH KUMAR PANDEY
22	486/2020 ABLAPL/5333/2020	JAGANNATH MOHARANA @ KALANDI-MP	DEVASHIS PANDA
23	492/2020 WA/284/2020	STATE OFR ODISHA-MP	SR.STANDING COUNSEL
24	493/2020 WA/284/2020	STATE OFR ODISHA-MP	SR.STANDING COUNSEL
25	494/2020 WA/284/2020	STATE OFR ODISHA-MP	SR.STANDING COUNSEL
26	495/2020	STATE OFR ODISHA-MP	SR.STANDING COUNSEL

27	WA/284/2020 496/2020	STATE OF ODISHA-MP	ST.STANDING COUNSEL(S AND ME)
28	WA/285/2020 497/2020	STATE OF ODISHA-MP	ST.STANDING COUNSEL(S AND ME)
29	WA/285/2020 498/2020	STATE OF ODISHA-MP	ST.STANDING COUNSEL(S AND ME)
30	WA/285/2020 499/2020	STATE OF ODISHA-MP	ST.STANDING COUNSEL(S AND ME)
31	WA/285/2020 500/2020	STATE OF ORISSA-MP	SR.S.C. (S AND ME)
32	WA/286/2020 501/2020	STATE OF ORISSA-MP	ADV
33	WA/287/2020 502/2020	STATE OF ORISSA-MP	SR.S.C. (S AND ME)
34	WA/286/2020 503/2020	STATE OF ORISSA-MP	ADV
35	WA/287/2020 504/2020	STATE OF ORISSA-MP	ADV
36	WA/287/2020 505/2020	STATE OF ORISSA-MP	SR.S.C. (S AND ME)
37	WA/286/2020 506/2020	STATE OF ORISSA-MP	ADV
38	WA/287/2020 507/2020	STATE OF ORISSA-MP	SR.S.C. (S AND ME)
39	WA/286/2020 508/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
40	WA/288/2020 509/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
41	WA/288/2020 510/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
42	WA/288/2020 511/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
43	593/2020	ICICI LOMBARD MOTOR INSURANCE,ZENITH HOUSE-MPG.P.DUTTA	
44	MACA/819/2019 594/2020	THE BRANCH MANAGER, THE NEW INDIA ASSURANCE COMPANY-MP	
45	MACA/384/2020 618/2020	PRASANTA KU.SWAIN-MP	H.N.TRIPATHY
46	CRLMC/1051/2020 619/2020	RASHMI RANJAN SAMANTARAY-MP	B.B.SWAIN
47	CRLMC/1053/2020 620/2020	RASHMI RANJAN SAMANTARAY-MP	B.B.SWAIN
48	CRLMC/1053/2020 657/2020	SUSA@SUSANTA@NIRAKAR-MP	M/S.D.P.PATTNAIK
49	CRLA/535/2011 658/2020	RANJAN MISHRA-MP	M/S.DEEPALI MOHAPATRA
50	CRLA/370/2017 659/2020	DORA MAHAKUD-MP	ARIJEET MISHRA
51	CRLA/316/2020 660/2020	DORA MAHAKUD-MP	ARIJEET MISHRA
52	CRLA/316/2020 661/2020	DORA MAHAKUD-MP	ARIJEET MISHRA
53	CRLA/316/2020 5971/2020	BIMAL MAJHI-MP	SANKAR PRASAD PANI
54	WP(C)/13111/2020 5972/2020	RAJANIKANTA ROUT-MP	PRAFULLA KUMAR MOHAPATRA
55	WP(C)/13114/2020 5973/2020	PRASANTA KUMAR KHATUA-MP	B.N.PARIDA
56	WP(C)/13115/2020 5974/2020	JAGABANDHU PATRA-MP	B.N.PARIDA
57	WP(C)/13118/2020 5975/2020	JAGABANDHU PATRA-MP	B.N.PARIDA
	WP(C)/13118/2020		

58	5976/2020 WP(C)/12888/2020	BASANTA KUMAR BEHERA-MP	DURGESH NARAYAN RATH
59	5977/2020 WP(C)/13119/2020	SRIKANTA NATH-MP	SOUMYA MISHRA
60	5978/2020 WP(C)/13120/2020	NIMAKANTA ROUT RAY-MP	RANJIT KESHARI SAMAL
61	5979/2020 WP(C)/13122/2020	SMARANIKA ROUT-MP	SAMEER KUMAR DAS
62	5980/2020 WP(C)/13124/2020	JAYKRUSHNA BEHERA-MP	BIJAYA KUMAR PATTANAIAK
63	5981/2020 WP(C)/13123/2020	SURENDRA MOHARANA-MP	RANJIT KESHARI SAMAL
64	5982/2020 WP(C)/13125/2020	BANABIHARI SAMAL-MP	MANOJA KUMAR KHUNTIA
65	5983/2020 WP(C)/7278/2020	PRASANNA KUMAR DASH-MP	LALITENDU MISHRA
66	5984/2020 WP(C)/13126/2020	BUDHANATH SWAIN-MP	RANJIT KESHARI SAMAL
67	5985/2020 WP(C)/13127/2020	SAMEER KUMAR SAHU-MP	SRIKAR KUMAR RATH
68	5986/2020 WP(C)/13129/2020	SIBANI DAS-MP	RANJIT KESHARI SAMAL
69	5987/2020 WP(C)/13133/2020	PANKAJ KUMAR PRADHAN-MP	RANJIT KESHARI SAMAL
70	5988/2020 WP(C)/13137/2020	NIKHILA ODISHA ANGANWADI KARMI SANGHA, GANJAM DISTRICT	SRI KUMAR PURI-MP
71	5989/2020 WP(C)/13142/2020	LAXMIPRIYA MALLICK-MP	SUBRAT PANDA
72	5991/2020 WP(C)/6453/2020	AHALYA GHADEI-MP	M/S.UMAKANT SAHOO
73	5992/2020 WP(C)/13161/2020	JAYANTI BHANJA DEO @ SAMANTARAY-MP	DIPTI RANJAN BHOKTA
74	5993/2020 WP(C)/13162/2020	MINAKSHI PRADHAN-MP	AMAR KUMAR MOHANTY
75	5994/2020 WP(C)/13164/2020	SIMANCHALA SAHU-MP	AMAR KUMAR MOHANTY
76	5995/2020 WP(C)/22109/2019	SRIBALLAV NAYAK-MP	SHASHI BHUSAN JENA
77	5996/2020 WP(C)/13168/2020	M/S. B.V.ENTERPRISES-MP	SUMIT LAL
78	5997/2020 WP(C)/13168/2020	M/S. B.V.ENTERPRISES-MP	SUMIT LAL
79	5999/2020 WP(C)/13177/2020	RAJ KISHORE SAHOO-MP	BISWABIHARI MOHANTY
80	6000/2020 WP(C)/13179/2020	THE MANAGEMENT OF VISA STEEL LTD.-MP	SANJAY KUMAR MISHRA
81	6001/2020 WP(C)/13182/2020	TAPAN KUMAR LENKA-MP	GANESH PRASAD MOHANTY
82	6002/2020 WP(C)/13189/2020	M/S TRINATH CONSTRUCTION-MP	PRABODHA CH.NAYAK
83	6003/2020 WP(C)/13190/2020	PRASANNA KUMAR BISOI-MP	PRABODHA CH.NAYAK
84	6004/2020 WP(C)/13191/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
85	6005/2020 WP(C)/13193/2020	SUNARAM MJURMU-MP	SRIKANTA KUMAR NATH
86	6006/2020 WP(C)/13196/2020	AJIT KUMAR PRADHAN-MP	H.M.DHAL
87	6007/2020 WP(C)/13200/2020	SRI SRI RADHA MADHAB JEW THAKUR BIJE BHAGATPUR	DEEPA SANKAR TRIPATHY
88	6008/2020 WP(C)/13205/2020	DEEPEN KUMAR SAHOO-MP	SUKANTA KUMAR DALAI
89	6009/2020	MALI SAHU-MP	SUKANTA KUMAR DALAI

90	WP(C)/13206/2020 6010/2020	MOHAN KUMAR NAYAK-MP	DIGAMBARA MISHRA
91	WP(C)/13208/2020 6011/2020	MINAKSHI PRADHAN-MP	AMAR KUMAR MOHANTY
92	WP(C)/13209/2020 6012/2020	MINAKSHI PRADHAN-MP	AMAR KUMAR MOHANTY
93	WP(C)/13210/2020 6013/2020	RANJAN PATTNAIK-MP	KANANBALA ROY CHOUDHURY
94	WP(C)/13215/2020 6014/2020	HRUDANANDA SAMAL-MP	KANANBALA ROY CHOUDHURY
95	WP(C)/13216/2020 6015/2020	BIDHU BHUSAN MOHANTY-MP	H.N.MOHAPATRA
96	WP(C)/13217/2020 6016/2020	DIBYAKANTA PANIGRAHI-MP	ARUN KUMAR PATRA
97	WP(C)/13218/2020 6017/2020	DEBADUTTA PADHI-MP	J.K.MISHRA (2)
98	WP(C)/13222/2020 6018/2020	IPSIT DASH-MP	N.K.SAHU
99	WP(C)/13219/2020 6019/2020	ARATI NAYAK-MP	KURESH PRASAD DASH
100	WP(C)/13221/2020 482/2020	BISWAJIT MOHANTY-MP	PRADEEP KUMAR MALLICK
101	ABLAPL/782/2020 483/2020	PRAKASH BEHERA-MP	
102	ABLAPL/6138/2019 484/2020	RAMINI MALLICK-MP	
103	ABLAPL/6165/2019 485/2020	ROHIT MALLICK @ ROHIT KUMAR MALICK-MP	
104	ABLAPL/2603/2020 487/2020	ARPITA MALIK-MP	
105	ABLAPL/4415/2020 488/2020	KHIROD MALIK-MP	
106	ABLAPL/4329/2020 489/2020	BIHARI GOCHHAYAT-MP	
107	ABLAPL/4347/2020 490/2020	BANGALI SAHU-MP	
108	ABLAPL/4350/2020 491/2020	ANIL KUMAR PATI-MP	
109	ABLAPL/4351/2020 617/2020	MANAGOBINDA BISWAL-MP	
110	CRLMC/1334/2018 621/2020	BABULI @ ASHOK MAHARANA-MP	M/S.DEBENDRA DHAR
111	CRLMC/3255/2019 5990/2020	RABINDRA KUMAR SAMANTARAY DAS-MP	
112	WP(C)/2579/2020 5998/2020	GYANA NARAYAN JENA-MP	
	WP(C)/11645/2010		